

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE
SRINAGAR.**

No: 38-55/CJM

DATED: 23.12.2020

In compliance to Notification No. 696/NG dated 22.12.2020 issued by Hon'ble High Court of Jammu and Kashmir at Jammu the following Judicial Magistrates of the District Srinagar shall function as Duty Magistrates during the period of forthcoming winter vacations, to attend urgent criminal matters throughout the District including Panthachowk.

S. No	Name of the Magistrate	Period of Duty
01.	Mr. Fayaz Ahmad Qurashi, Judicial Magistrate/ Judge Small Causes Court Srinagar.	1 st Jan. to 3 rd Jan. 2021 (both days inclusive)
02.	Ms. Shayesta Nazir, Judicial Magistrate/ 3 rd Additional Munsiff Srinagr.	4 th Jan. to 6 th Jan. 2021 (both days inclusive)
03.	Mr. Moneer Ahmad, Judicial Magistrate/ 2 nd Additional Munsiff Srinagar.	7 th Jan. to 9 th Jan. 2021 (both days inclusive)
04.	Mr. Shabir Ahmad Malik, Additional Special Mobile Magistrate, Srinagar.	10 th Jan. to 12 th Jan. 2021 (both days inclusive)
05.	Ms. Bazilla Bashir, Judicial Magistrate/ City Munsiff Srinagar.	13 th Jan. to 15 th Jan. 2021 (both days inclusive)

The Duty Magistrates shall work at Head Quarter in their respective courts and shall utilize the services of their respective staff.

Sd/
GOWHER MAJEED DALAL
SUB- JUDGE/CJM
SRINAGAR

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24/12/20

- Copy to:
1. Registrar General, High Court of Jammu and Kashmir at Jammu.
 2. Secretary to Hon'ble Administrative Judge for District Srinagar.
 3. Principal District & Sessions Judge, Srinagar

.....for information.

4. Mr. Fayaz Ahmad Qurashi, Judicial Magistrate/ Judge Small Causes Court Srinagar.
5. Ms. Shayesta Nazir, Judicial Magistrate/ 3rd Additional Munsiff Srinagar.
6. Mr. Moneer Ahmad, Judicial Magistrate/ 2nd Additional Munsiff Srinagar.
7. Mr. Shabir Ahmad Malik, Additional Special Mobile Magistrate Srinagar.
8. Ms. Bazila, Judicial Magistrate/ City Munsiff Srinagar
.....for information and compliance.
9. Senior Superintendent of Police, Srinagar for information and intimation to all concerned SHO's and I/C PPs.
10. Chief Prosecuting Officer, Srinagar for information and necessary action.
- 11-12. President Bar Association, Srinagar and Panthachowk for information.
- 13-17. Nazir, Court of Judge Small Causes Court/ 3rd Additional Munsiff/ 2nd Additional Munsiff/ Additional Special Mobile Magistrate/ City Munsiff Srinagar for information and necessary action.

GOWHAR

MAJID DALAL

GOWHER MAJEED DALAL

SUB-JUDGE/CJM

SRINAGAR

Digitally signed by

GOWHAR MAJID

DALAL

Date: 2020.12.23

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